

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-3394/2016

New Delhi, this the 04th day of October, 2016.

Hon'ble Sh. Shekhar Agarwal, Member (A)

Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

01. Sh. Hoobraj Singh Thakur,
S/o Sh. Shyamle Singh Thakur,
D.O.B. 28/05/1968,
Date of Joining 18/09/1990,
Working as helper,
AIR, Jabalpur (M.P.).
02. Sh. Tara Singh Daberao,
S/o Sh. Babu Singh Daberao,
DOB-20/08/1963,
DOJ 23/07/1992
LPT: Khamgaon DMC: Bhusawal.
03. Sh. Jiwan Das Kumare,
S/o Sh. Mukinda Kumare,
DOB : 21/04/1964
DOJ: 27/12/1990
LPT: Pandhar Kawada
DMC: Chandrapur.
04. Sh. Dhanraj Ukey,
s/o Sh. Shivcharan Ukey,
ODB: 18/08/1966
DOJ: 11/03/1991,
LPT : Bramhapuri,
DMC: Chandrapur.
05. Sh. Naval Sinh Jadeja,
s/o Sh. Surubha Jadeja,
DOB: 12/07/1965,
DOJ: 25/02/1990
LPT: Jamnagar DMC: Rajkot.
06. Sh. Tushar Bhai Patel,
S/o Sh. Prabhubhai Patel,
DOB: 05/05/1966
DOJ: 13/09/1990
LPT: Umargaon DMC: Nasik.
07. Sh. Suresh Raja Bhau Pande,
S/o Sh. Raju Bhau Pande,
DOB: 05/04/1964,
DOJ: 22/12/1991,
LPT: Akola DMC: Akola.
08. Sh. Narendra Bhai Mahyavansi,
S/o Sh. Chhana Bhai Mahyavansi,

DOB: 28/10/1961
DOJ: 18/06/1988
LPT: Daman DMC: Surat.

09. Sh. Piyush Bhai Majoor,
S/o Sh. Dayal Bhai Majoor,
DOB: 15/12/1960
DOJ: 01/07/1990HPT: Surat.

10. Sh. Mahendra Patel,
S/o Sh. Soma Patel,
DOB: 02/10/1966,
DOJ:07/10/1989,
HPT: Surat.

11. Sh. Chintu Bhai Choudhary,
S/o Sh. Kalsiram Choudhary,
DOB: 01/06/1965,
DOJ: 14/02/1990,
LPT: Ahwa DMC: Surat.

12. Sh. Dinesh Bhai Patel,
S/o Sh. Lalji Patel,
DOB: 10/07/1966
DOJ: 18/07/1990
LPT: Valsad DMC: Surat.

13. Sh. Kirat Jadav,
s/o Sh. Amar Sinh
DOB: 10/09/1965
DOJ:20/04/1990
Air Rajkot.

14. Sh. Rajendra Vekaria,
S/o Sh. Gunvant Rai,
DOB: 18/06/1967
DOJ:24/04/1990
LPT: Khambaliya,
DMC: Rajkot.

15. Sh. Hulasram Randive,
S/o Sh. Sadaram Randive,
DOB: 07/01/1964,
DOJ: 10/11/1989
LPT: Malanjkhanda
DMC:Raipur (CG).

16. Sh. Roopsingh Saiyam
S/o Sh. Ratansing Saiyam,
DOB: 03/04/1966
DOJ:25/10/1990
LPT: Malanjkhanda
DMC: Raipur (CG).

17. Sh. Ghanshyam Arlekar,
S/o Sh. Shanu Arlekar,
DOB: 12/03/1965

DOJ: 01/09/1989
DDK: Panji Goa.

18. Sh. Santosh Kudalkar,
s/o sh. Datta Kudalkar,
DOB: 21/01/1965
DOJ:15/05/1991
DDK : Panji Goa.
19. Sh. Yashwant Parab,
S/o Sh. Dattaram Parab,
DOB: 25/06/1961
DOJ:20/05/1991
DDK: Panji Goa
20. Sh. Sadanand Parab,
S/o Sh. Shankar Parab,
DOB: 14/02/1963
DOJ: 01/11/1989
DDK: Panji Goa.
21. Sh. Dinesh Sinh Rana,
S/o Sh. Prabhat Sinh Rana,
DOB: 17/05/1966,
DOJ: 22/06/1988,
LPT: Surendranagar,
DMC: Rajkot.
22. Sh. Avinash Borade,
S/o Sh. Tukaram Borade
DOB: 29/12/1962
DOJ: 07/02/1992
LPT: Akkalkot DMC: solapur.
23. Sh. Virshan Bhai Dhodya,
S/o Sh. Nbarsinha Bhai Dhodya,
DOB: 01/06/1969
ODJ: 22/11/1990
LPT: Navapur DMC: Surat.
24. Sh Mannulal Suryanvansi,
s/o Sh. Chhatalal Suryanvansi
DOB: 30/07/1965
DOJ: 22/07/1989
DDK: Raipur (CG).
25. Sh. Bachanlal Manzi,
s/o Sh. Shivprasad Manzi,
DOB: 18/05/1970
DOJ: 24/07/1990
DDK: Raipur (CG).
26. Sh. Sadanand Jha,
S/o Sh. Shamakant Jha,
DOB: 12/10/1969
DOJ: 13/10/1989
DDK: Raipur (CG).

27. Sh. Kishor Bagul,
S/o Sh. Ragunath Bagul,
DOB: 01/01/1965
DOJ: 15/02/1991
LPT: Shahada
DMC: Jalgaon.
28. Sh. Sanjay pawar,
S/o Sh. Shakar Pawar,
DOB: 17/01/1964
DOJ: 22/02/1992
LPT: Nashik
DMC: Nashik.
29. Sh. Mahendra Aheer
s/o Sh. Vinayak Aher,
DOB: 20/07/1963
DOJ: 14/11/1991
LPT: Manmad
DMC: Aurangabad.
30. Sh. Suresh Khandare,
S/o Sh. Jayram Khandare,
DOB: 01/06/1964
DOJ: 31/03/1992
LPT: Barshi
DMC: Solapur
31. Sh. Ganapat Madavi,
S/o Sh. Damaji Madavi,
DOB: 04/05/1970
DOJ: 29/05/1991
LPT: Kinwat,
DMC: Nanded.
32. Sh. Kishor Kumar,
s/o Sh. Nagappa,
DOB: 23/05/1965
DOJ: 17/10/1989
LPT: Udupi Manipal
DMC: Mangalore (Karnataka).
33. Sh. Vasant Kumar Shettar,
S/o Sh. Manjunath
DOB: 08/02/1966
DOJ: 28/03/1990
LPT: Ranebennur
DMC: Davangere.
34. Sh. Dilip Nikalje,
S/o Sh. Ranu Nikalje,
DOB: 04/02/1961
DOJ: 03/12/1987
LPT: Mangalwedha
DMC: Solapur.
35. Sh. G. Vardhan,
s/o sh. G. Gangadharan,

DOB: 09/04/1962
DOJ: 27/07/1987
DDK: Bangalore

36. Sh. M. Nagraj,
S/o Sh. Muniswamy,
DOB: 10/02/1963
DOJ: 03/03/1987
DDK : Bangalore.
37. Sh. M. Iyappa,
S/o Sh. Muniswamy,
DOB: 01/12/1960
DOJ: 06/01/1989
DDK: Bangalore.
38. Sh. V. Nagraj,
S/o Sh. Veerappachar'k.v.
DOB: 06/04/1964
DOJ: 03/03/1988
DDK: Bangalore
39. Sh. M. Manju Nath
S/o Sh. Ma,ingappa,
DOB: 23/07/1968
DOJ: 11/07/1991
DDK : Bangalore
40. Sh. K. Chanra Shekershastry,
S/o Sh. Chidanda shastry,
DOB: 05/12/1968
DOJ: 15/07/1991
DDK : Bangalore.
41. Sh. Anand Kumar,
s/o sh. Muniswamy K.
DOB: 15/01/1960
DOJ: 19/11/1984
DDK : Bangalore.
42. Sh. Madhu Suhan,
S/o Sh. P.K. Narayan Nair,
DOB: 04/04/1969
DOJ: 10/05/1990
DDK: Bangalore.
43. Sh. M. Madeva,
S/o Sh. Muniyappa,
DOB: 30/04/1965
DOJ: 30/08/1990
LPT: KGF
DMC: Bangalore.
44. Sh. Babu Saheb Kanthi,
s/o sh. Rajesahed Kanthi,
DOB: 24/04/1965
DOJ: 10/11/1989
LPT: Hiriya,

DMC: Davanager.

45. Sh. Baby,
S/o Sh. Orphan
DOB: 15/08/1963
DOJ: 17/11/1984
DDK : Bnagalore.
46. Sh. MD. Nazeer Ahmad,
S/o Sh. Shaik Ahmed,
DOB: 29/11/1964
DOJ: 24/04/1990
LPT: Nirmac
DMC: Kareem Nagar (tel)
47. Sh. Suresh Gaikwad,
S/o Sh. Gopinath Gaikwad,
DOB: 30/05/1964
DOJ: 16/11/1987
LPT: Ahmadnagar
DMC: Aurangabad (MH).
48. Sh. Ramesh Salve,
S/o Sh. Soja Salve,
DOB: 01/01/1962
DOJ: 26/10/1987
LPT: Ahmadnagar,
DMC: Aurangabad (MH).
49. Sh. Preetam Balmiki,
S/o sh. Ganga Prasad,
DOB: 11/06/1962
DOJ: 22/08/1991
LPT: Khurai,
DMC: Sagar (MP).
50. Sh. Atmaram Lokhande,
S/o Sh. Chandrakant Lokhande,
DOB: 01/06/1968
DOJ: 32/05/1992
AIR: Pune (MH).
51. Sh. Jnanananda,
S/o Sh. Krishnappa Bhandary,
DOB: 22/09/1965
DOJ: 05/04/1990
AIR : Mangaluru.
52. Sh. Govind Sadiya,
S/o Sh. Dudabhai Saidya,
DOB: 10/08/1969
DOJ: 15/04/1989
LPT: Porbandar DDMC: Rajkot.
53. Sh. T. Mahalingappa,
s/o Sh. Thimmaiah,
DOB: 01/06/1961
DOJ: 29/11/1989

DD HPT Hassan Karnataka,

54. Sh. Shivanand Hatagade,
S/o Sh. Ganeshrao,
DOB: 01/06/1965
DOJ: 23/11/1989
LPT: Degloor,
DMC: Nanded (MH)
55. Sh. Vijay Kumar B. Jamadar,
s/o Sh. Basvant Ray,
DOB: 01/06/1964
DOJ: 14.08.1989
DDRC: Solapur,
DMC: Solapur (MH.).
56. Sh. Basi. Subbarauidi.
S/o Sh. Thirumalaiah,
DOB: 07/08/1963
DOJ: 12/08/1992
Air: Hyderabad
(Telangana).
57. Sh. Gurudas G. Gawas,
S/o Sh. Ganesh B. Gawas,
DOB: 26/02/1964
DOJ: 28/05/1987
Helper: 01 April 1995
AIR : Panji Goa.
58. Sh. Jumma Tadavi,
S/o sh. Ismaile Tadavi
DOB: 05/01/1970
DOJ: 25/04/1995
HPT: Jalgaon
59. Sh. Shivputra Sarwadkar,
S/o Sh. Laxman Sarwadkar,
DOB 18/04/1970
DOJ: 17/03/1994
LPT: Pandharpur
DMC: Solapur.
60. Sh. Daud Dhuliya,
S/o Sh. Vinja Dhuliya,
DOB: 06/06/1966
DOJ: 21/03/1994
LPT: Jaora,
DMC: Ratlam (MP).
61. Sh. C. Ramakrishna,
DOB: 08/06/1971
DOJ: 24/02/1995
LPT: Pavagada,
DMC: Bangalore (Karnataka).
62. Sh. M.S. Mani,
S/o Sh. Munirathnam,

DOB: 20/07/1968
 DOJ: 17/01/1992
 DDK: Bangalore
 (Karnataka).

63. Sh. S. Riyaz Ahmed,
 s/o Sh. Shaikahmed,
 DOB: 12/06/1968
 DOJ: 06/07/1991
 DDK: Bangalore
 (Karnataka).

...

Applicants

(through Dr. Ashwani Bhardwaj)

Versus

1. Union of India,
 Through Secretary,
 Ministry of Information & Broadcasting,
 Shastri Bhawan, New Delhi.

2. The CEO.,
 Prasar Bharti,
 PTI Building,
 New Delhi.

3. The Director General,
 Doordarshan Kendra,
 Doordarshan Bhawan,
 Mandi House,
 New Delhi.

...

Respondents

ORDER(ORAL)

Sh. Shekhar Agarwal, Member (A)

MA No. 2981/2016 filed for joining together is allowed.

This OA has been filed seeking the following reliefs:

"a. DIRECT the respondents to grant the scale of Technician, i.e. Rs. 4500-7000 to the applicants from the due date, under ACP Scheme, after completion of the required number of years of service, as granted by this Hon'ble Tribunal in the OAs Nos. 1949/2012 and 3607/2014, with all consequential benefits of arrears of pay-allowances etc. and

b. GRANT cost in favour of the Applicants and PASS any other or further order(s), in favour of the Applicants, which this Hon'ble Tribunal may deem fit , just proper in the above-mentioned facts & circumstances."

2. Learned counsel for the applicant argued that this case was similar to OA No. 1949/2012 which was decided by a Co-ordinate Bench of this Tribunal on

03.04.2014. The aforesaid judgment was also followed in OA No. 3607/2014 decided on 10.10.2014. Learned counsel stated that the applicants would be satisfied in case directions were given to the respondents to examine the case of the applicants and extend to them the same benefits.

3. In view of the limited prayer made by the applicants, we dispose of this OA at admission stage itself without issuing notice to the respondents and without going into the merits of the case with a direction to them to examine the case of the applicants herein in the light of the judgment in OA No. 1949/2012 and OA No. 3607/2014. In case it is found that the case of the applicants is similar to these aforementioned judgments, then they be extended the same benefits as were granted to the applicants therein. The respondents shall decide the case of the applicants within a period of sixty days from the date of receipt of a certified copy of this order and they shall communicate their decision to the applicants by means of a reasoned and speaking order. No costs.

(Brahm Avtar Agrawal)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/